

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
LANCO VIDARBHA THERMAL POWER LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	LANCO VIDARBHA THERMAL POWER LIMITED
2.	Date of incorporation of Corporate Debtor	February 23, 2005
3.	Authority under which Corporate Debtor is incorporated/ registered	Registrar of Companies (Hyderabad) under Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identity No. of Corporate Debtor	U40100TG2005PLC045445
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Registered Office: Plot No. 4, Software Units Layout, Hitec City, Madhapur, Hyderabad-500081, Telangana Principal Office (Corporate): Lanco House, Plot No. 397, Udyog Vihar, Phase-3, Gurugram – 122016, Haryana. Plant/Project site address: Near Mandva Village in Wardha District, Maharashtra - 422001
6.	Date of closure of Insolvency Resolution Process	June 30, 2021
7.	Liquidation commencement date of Corporate Debtor	June 30, 2021
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Vijay Kumar Garg Registration Number: IBB/PA-002/IP-N00359/2017-18/11060
9.	Address and e-mail of the liquidator, as registered with the Board	Address: Flat No. 1402, Tower A, GPL Eden Heights, Sector 70, Darbaripur Road, Gurugram – 122101, Haryana. Email Id: gargvijay1704@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address for Correspondence: C/o Sumedha Management Solutions Private Limited B-1/12, 2 nd Floor, Safdarjung Enclave, New Delhi-110029. Contact Number: 011-4165 4481/85 Email Id (Process specific): liquidation_lvtpl@sumedhamanagement.com
11.	Last date for submission of claims	July 30, 2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Hyderabad Bench has ordered the commencement of liquidation of the M/s Lanco Vidarbha Thermal Power Limited on June 30, 2021.

The stakeholders of M/s Lanco Vidarbha Thermal Power Limited are hereby called upon to submit their claims with proof on or before July 30, 2021, to the liquidator at the address mentioned against Item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means in their respective forms. For applicable forms, please refer the website of corporate debtor at <http://www.lancovidarbha.in> and also available at <https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.


Vijay Kumar Garg
Liquidator

Date: 05.07.2021
Place: New Delhi

In the matter of Lanco Vidarbha Thermal Power Limited
Reg. No. IBB/PA-002/IP-N00359/2017-18/11060